# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF FERTILIZERS

#### **LOK SABHA**

# UNSTARRED Question No. 1142 TO BE ANSWERED ON 25.07.2025

# **Dependency of Fertilizers**

## 1142: Smt. Krishna Devi Shivshankar Patel:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) The efforts being made by the Government to reduce the dependency on fertilizers for farming in Bundelkhand region including the Banda Lok Sabha Constituency in view of its impact on soil, health and environment and the economy of the region being dependent largely on agriculture;
- (b) Whether it is true that the necessary fertilizers are not available to the farmers through cooperative societies on time and which has an adverse effect on the agriculture production in this region; and
- (c) If so, the details of effort made by the Government in this regard?

### **ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

# (Ms. ANUPRIYA PATEL)

**(a):** Organic farming is being promoted through Paramparagat Krishi Vikas Yojana (PKVY) in all the States/UTs except North Eastern States and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) for the North Eastern States. Both schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing. Primary focus of the schemes is to form organic clusters, with preference to small and marginal farmers, to create a supply chain. Both the schemes are implemented through States /UT Governments.

Under PKVY, assistance of Rs. 31,500 per ha in 3 years is provided for promotion of organic farming. Out of this, assistance of Rs. 15,000 per ha is provided to farmers

through Direct Benefit Transfer for on- farm /off –farm organic inputs including organic compost. Financial assistance of Rs. 4,500/ha for 3 years is provided for marketing, packaging, branding, value addition etc. Rs. 3,000/ha for 3 years is provided for certification and residue analysis. Assistance is also provided @Rs. 9,000/ha for 3 years for training, awareness & capacity building.

Under MOVCDNER, assistance of Rs. 46,500 per ha in 3 years is provided for creation of Farmers Producer Organization, support to farmers for organic inputs etc. Out of this, assistance @ Rs. 32500 per ha is provided to farmers for off -farm /on –farm organic inputs under the scheme including Rs. 15,000 as Direct Benefit Transfer to the farmers. Financial assistance of Rs 10000 per ha in 3 years is provided for activities of ICS management, training and certification (NPOP). Financial assistance of Rs 4000 per ha in 3 years is provided for value chain marketing at state level.

Further, pursuant to the Budget Announcement, 2023 and on the recommendations of the Expenditure Finance Committee (EFC), Government has approved Market Development Assistance (MDA) Scheme (FY 2023-24 to 2025-26) under which assistance @Rs.1500/MT is provided to promote soil carbon enhancers viz., FOM/LFOM and organic fertilizer viz., PROM produced at plants under GOBARdhan initiative. These initiatives of the Government are expected to address the imbalance use of chemical fertilizers thereby reducing chemical fertilizer use.

**(b) & (c):** The availability of fertilizers has remained adequate across the country during the ongoing Kharif-2025 season. However, distribution of fertilizers within the State at district level is done by the State Government.

Following steps are taken by the Government every season for ensuring timely and adequate supply of fertilizers in the country:

- i. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the state-wise & month-wise requirement of fertilizers.
- ii. On the basis of requirement projected, Department of Fertilizers allocates sufficient/adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
- iii. The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS).
- iv. Regular Weekly Video Conference is conducted jointly by DA&FW and D/o Fertilizers with State Agriculture Officials and corrective actions are taken to dispatch fertilizers as indicated by the State Governments.

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